



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 34/2020

New Delhi, this the 7th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Premlata Gussain,
Aged 59 years,
Designation : Artist Grade-III,
R/o 3/3, 2nd Floor,
NIE Campus, NCERT,
Arbindo Marg, New Delhi-110016.

.. Applicant

(By Advocate: Shri Devendra Singh with
Shri Pradeep Kataria)

Versus

N.C.E.R.T.,
Through Secretary,
NIE Campus, NCERT,
Arbindo Marg, New Delhi-110016.

.. Respondent

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman

After arguing the O.A. at some length, learned counsel for the applicant sought permission of the Tribunal to withdraw the O.A., keeping the right of the applicant to seek appropriate remedy intact.



2. Permission is accorded. The O.A. is dismissed as withdrawn. It shall be open to the applicant to seek remedy, in accordance with law. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/jyoti/